

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2479 –JK (LD) of 2022

DATED:- 17 - 05 - 2022

Sanction is hereby accorded to the appointment of Officer's of Rural Development and Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 17 .05.2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Department of Rural Development and P.R
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khurshid Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 2479-JK(LD) of 2022 dated 17.05.2022

S.No.	Title of the Case	OIC
1.	SWP No. 653/2010 titled Zulfikar Ahmed Khan Vs State of J&K and Others.	Sh. Vijay Kumar, Assistant Commissioner Development, Rajouri
2.	SWP No. 654/2010 titled Mohd Shafat Vs State of J&K and Others.	
3.	OWP No. 1429/2010 titled Mohd Aslam Khan and ors. Vs State of J&K and Others.	
4.	OWP No. 197/2011 titled Mohd Latief and Ors Vs State of J&K and Others.	
5.	SWP No. 2104/2011 titled Rattan Lal Vs State and Others.	
6.	SWP No. 349/2012 titled Naseeb Singh Vs State and Others.	
7.	SWP No. 2155/2012 titled Mohd Rouf Vs State and others	
8.	SWP No. 2670/2013 titled Kalsoom Akhter Vs State and others	
9.	SWP No. 75/2013 titled Mohd Ishtaq and ors Vs State and others	
10.	OWP No. 243/2013 titled Mohd Shafiq Vs State and others	
11.	SWP No. 377/2013 titled Mohd Ishtaq Vs State and others	
12.	SWP No. 378/2013 titled Mohd Asif and others Vs State and others	
13.	SWP No. 379/2013 titled Maserit Begum Vs State and others	
14.	SWP No. 380/2013 titled Mushtaq Ahmed Vs State and others	
15.	SWP No. 389/2013 titled Ajaz Ahmed Vs State and others	
16.	SWP No. 648/2013 titled Glusareen Akhter Vs State and Others.	

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17.	SWP No. 693/2013 titled Mohd Javaid Vs State and Others.
18.	SWP No. 692/2013 titled Zulafaqar Ahmed Vs State and Others.
19.	SWP No. 718/2013 titled Mohd Farooq Vs State and Others.
20.	SWP No. 732/2013 titled Ranvir Ahmed Vs State and others.
21.	SWP No. 741/2013 titled Sheraz Anjum and others Vs State and Others.
22.	SWP No. 1021/2013 titled Mohd Ishtaq and others Vs State and Others.
23.	SWP No. 1068/2013 titled Imtiaz Farooq and anr. Vs State and Others.
24.	OWP No. 766/2013 titled Mohd Zaman Vs State and Others.
25.	SWP No. 1231/2013 titled Mohd Yaseen and others Vs State and Others.
26.	SWP No. 1253/2013 titled Mohd Asif and Ors Vs State and Others.
27.	SWP No. 1258/2013 titled Mohd Sarfraz Vs State and Others
28.	SWP No. 1260/2013 titled Manzoor Ahmed and ors. Vs state and Others.
29.	SWP No. 1332/2013 titled Ajaz Ahmed Vs State and Others.
30.	SWP No. 1428/2013 titled Mohd Ishtaq and Ors Vs state and Others.
31.	OWP No. 984/2013 titled Surinder Parkash Vs State and Others.
32.	SWP No. 1781/2013 titled Fahir Nadeem Vs State and others.
33.	SWP No. 2240/2013 titled Mohd Saleem and anr. Vs State and Others.

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34.	SWP No. 2430/2013 titled Rattan Lal Vs State and Others.
35.	SWP No. 2549/2013 titled Abdul Majid and Ors Vs State and Others
36.	SWP No. 2639/2013 titled Mohd Aslam and anr. Vs State and Others.
37.	SWP No. 558/2014 Mehnaz Akhter Vs State and Others.
38.	SWP No. 1052/2014 titled Mohd Taraf Vs State and Others.
39.	SWP No. 3285/2014 titled Javaid Ahmed Shafiq Vs State and Others.
40.	SWP No. 3328/2014 titled Arif Ayaz Dar Vs State and Others.
41.	SWP No. 3486/2014 titled Darbara Singh Vs State and Others.
42.	OWP No. 204/2015 titled Panchayat welfare committee Panchayat Hathal
43.	OWP No. 694/2015 titled Inhabitants of Village Bagla Vs State and Others.
44.	SWP No. 2576/2015 titled Yaser Mustafa Vs State and Others.
45.	SWP No. 2780/2015 titled Dedar Singh Vs State and Others.
46.	OWP No. 516/2016 titled Resident of Village Kalaban Vs State and Others.
47.	SWP No. 1308/2016 titled Nasib Singh Vs State and Others.
48.	OWP No. 1011/2016 titled Mohd Bashir and Ors Vs State and Others.
49.	OWP No 1182/2016 titled Mohd Ismail Singh Vs State and Others.
50.	SWP No. 54/2017 titled Guftar Hussain Vs State and Others.
51.	OWP No. 396/2017 titled Sarfraz Khan Vs State and Others.

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52.	OWP No. 405/2017 titled Chain Lal and Ors Vs State and Others.
53.	OWP No. 1389/2017 titled Hussain Mohd Vs State and Others.
54.	SWP No. 2269/2017 titled Mohd Farooq Bhat Vs State and Others.
55.	SWP No. 3050/2017 titled Shokit Ali Vs State and Others.
56.	SWP No. 3069/2017 titled Banso Devi Vs State and Others.
57.	SWP No. 373/2018 titled Mirza Zahir-ul-Din Ahmed vs State and others
58.	SWP No. 619/2018 titled Mohd Tufail Vs State and Others
59.	SWP No. 1147/2018 titled Mohd Abass & Ors Vs State and Others.
60.	SWP No. 1652/2018 titled Hamiza Khurshid and ors. Vs State and Others
61.	SWP No. 1669/2018 titled Sayeed Ahmed and ors. Vs State and Others
62.	SWP No. 1687/2018 titled Manzoor Ahmed and ors. Vs State and Others
63.	SWP No. 1739/2018 titled Munshi Khan Vs State and Others
64.	SWP No. 1720/2018 titled Davinder Kumar Vs State and Others
65.	SWP No. 1731/2018 titled Mushtaq Ahmed and ors. Vs State and Others
66.	SWP No. 1733/2018 titled Rakesh Kumar and ors. Vs State and Others
67.	SWP No. 1745/2018 titled Abid Mehmood Vs State and Others
68.	SWP No. 1751/2018 titled Mohd. Farooq and ors. Vs State and Others
69.	SWP No. 1773/2018 titled Mohd. Munir and ors. Vs State and Others

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70.	SWP No. 1788/2018 titled Anjuman Shaheen Vs State and Others
71.	SWP No. 1839/2018 titled Reyaz Ahmed and ors. Vs State and Others
72.	SWP No. 1836/2018 titled Tasleem Akhter and ors. Vs State and Others
73.	SWP No. 1849/2018 titled Khan Baz Vs State and Others
74.	SWP No. 1880/2018 titled Mohd Iqbal and ors. Vs State and Others
75.	SWP No. 1962/2018 titled Sanjeev Kumar Bakshi Vs State and Others
76.	SWP No. 1975/2018 titled Amit Kumar Sharma and ors. Vs State and Others
77.	SWP No. 1992/2018 titled Riaz Hussain Vs State and Others
78.	SWP No. 1983/2018 titled Amjad Hussain
79.	SWP No. 2003/2018 titled Maserit Begum and ors. Vs State and Others
80.	SWP No. 2033/2018 titled Yassar Arfat and ors. Vs State and Others
81.	SWP No. 2004/2018 titled Mohd. Yaseen and ors. Vs State and Others
82.	SWP No. 2071/2018 titled Mohd. Irfan Vs State and Others
83.	SWP No. 2116/2018 titled Mohd Hafiz and ors. Vs State and Others
84.	SWP No. 2209/2018 titled Mohd Younis Vs State and Others
85.	SWP No. 2223/2018 titled Mohd Javaid Vs State and Others
86.	OWP No. 2279/2018 titled Krishan Kumar and ors. Vs State and Others
87.	OWP No. 2350/2018 titled Shah Mohd. Vs State and Others
88.	OWP No. 2633/2018 titled Pervaiz

	Ahmed Vs State and Others	
89.	SWP No. 195/2019 titled Mohd Rashid Vs State and Others	
90.	OWP No. 225/2019 titled Farooq Alam Vs State and Others	
91.	OWP No. 246/2019 titled Gurdev Singh Vs State and Others	
92.	WP (C) No. 2047/2019 titled Mohd Mobeem Vs State and Others	
93.	OWP No. 255/2019 titled Gultaz Hussain Vs State and others	
94.	WP (C) Vikas Kumar Sharma Vs UT and others	
95.	WP (C) Zatoon Begum Vs UT and others	
96.	OA No. /2020 Ajaz Ahmed Vs UT of J&K & ors.	
97.	SWP No. 198/2009 titled Mohd Ishaq Vs State of J&K and ors.	
98.	SWP No. 1467/2010 titled Chaman Lal Vs State of J&K & ors	
99.	SWP No. 1135/2014 titled Zorwar Singh Vs State and ors.	
100.	SWP No. 2743/2015 titled Sonia Devi Vs State and others	
101.	SWP No. 819/2019 titled Imtiyaz Farooq Vs State and ors.	
102.	SWP No. 2139/2009 titled Tazeem Akhter and anr. Vs State of J&K and Others.	Sh. Abid Hussain, Assistant Commissioner Development, Poonch
103.	SWP No. 786/2010 titled Ali Mohd Vs State of J&K and Others.	
104.	SWP No. 924/2011 titled Abdul Rehman Vs State and Others.	
105.	SWP No. 991/2011 titled Shamim Akhter Vs State and Others.	
106.	SWP No. 1043/2011 titled Mohd Rashid	

	Vs State and Others.
107.	SWP No. 1222/2011 titled Farooq Ahmed Vs State and Others.
108.	SWP No. 1942/2012 titled Azad Mehmood Vs State and Others.
109.	OWP No. 1505/2012 titled Mohd Abdullah Vs State and others
110.	SWP No. 2574/2012 titled Shokat Ali Vs State and others
111.	SWP No. 422/2013 titled Tahir Mehmood Khan Vs State and others
112.	OWP No. 925/2013 titled Abdul Hameed Vs State and Others.
113.	SWP No. 1488/2013 titled Azad Mehmood Vs State and Others.
114.	SWP No. 1623/2013 titled Farida Akhter Vs State and Others.
115.	SWP No. 1771/2013 titled Mumtaz Ahmed Vs State and Others.
116.	SWP No. 1812/2013 titled Mukhtar Ahmed Vs State and Others.
117.	SWP No. 2040/2013 titled Irfan Ahmed and ant. Vs State and Others.
118.	SWP No. 2108/2013 titled Tariq Mehmood Vs State and Others.
119.	SWP No. 2465/2013 titled Mushtaq Ahmed Vs State and Others.
120.	SWP No. 1419/2014 titled Anesh Misri Vs State and Others.
121.	SWP No. 689/2015 titled Ishtiaq Hussain Vs State and Others.
122.	SWP No. 675/2015 titled Rizwan Jaffar and others Vs State and Others.
123.	SWP No. 1752/2015 titled Mohit Kapoor Vs State and Others.
124.	SWP No. 1803/2015 titled Tariq Hussain

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	Vs State and Others.
125.	SWP No. 2851/2015 titled Hans Raj Sharma Vs State and Others.
126.	OWP No. 1544/2015 titled Rashid Ahmed and anr. Vs State and Others.
127.	SWP No. 225/2017 titled Mohd Nayeem and Ors Vs State and Others.
128.	SWP No. 569/2017 titled Akhtar Hussain Vs State and Others.
129.	SWP No. 2313/2017 titled Mohd Waqoor Masood Vs State and Others.
130.	OWP No. 689/2018 titled Mohd Rafiq Vs State and Others
131.	SWP No. 1272/2018 titled Javid Iqbal Vs State and Others.
132.	SWP No. 1719/2018 titled Nissar Ahmed and ors. Vs State and Others
133.	SWP No. 1749/2018 titled Tahir Iqbal Malik and ors. Vs State and Others
134.	SWP No. 1770/2018 titled Ravi Pal Singh and ors. Vs State and Others
135.	SWP No. 1781/2018 titled Anwar Hussain and ors. Vs State and Others
136.	SWP No. 1789/2018 titled Tafeena Mushtaq anr ors. Vs State and Others
137.	SWP No. 1831/2018 titled Asien Shah Vs State and Others
138.	SWP No. 1898/2018 titled Zahida Tabasum and ors. Vs State and Others
139.	SWP No. 1920/2018 titled Murtiza Ali Mir Vs State and Others
140.	SWP No. 1930/2018 titled Zahida Khanam Vs State and Others
141.	SWP No. 2014/2018 titled Riaz Ahmed and Saika Akhter Vs State and Others
142.	SWP No. 2138/2018 titled Firdose Khan

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	Vs State and Others	
143.	OWP No. 2265/2018 titled Mohd Shabir Vs State and Others	
144.	OWP No. 2349/2018 titled Parveen Akhter Vs State and Others	
145.	OWP No. 2382/2018 titled Mohd Hussian and ors. Vs State and Others	
146.	OWP No. 2432/2018 titled Gulshan Bi Vs State and Others	
147.	SWP No. 307/2019 titled Adil Ali Pathan Vs State and Others	
148.	SWP No. 2522/2019 titled Mohd. Arif and ors Vs State and others	
149.	WP (c) No. 1859/2019 titled Hafiza Begum and Ors Vs State and Others	
150.	WP (c) No. 2126/2019 titled Naseem Akhter Vs State and Others	
151.	WP (C) 11/2020 Farooq Ahmed VS UT and others	
152.	OA No. /2020 Qadcer Ahmed Vs UT of J&K & ors	
153.	SWP No. 432/2013 titled Mohd Rashid Vs State and others	
154.	SWP No. 1262/2017 titled Mohd Asif Khan Vs State and others	
155.	SWP No. 1960/2017 titled Shubam Sharma and ors Vs State and others	
156.	SWP No. 2353/2017 titled Ayaz Mehmood and ors Vs State and others	
157.	SWP No. 294/2019 titled Manjyot Singh Vs State and Others	
158.	SWP No. 227/2019 titled Adil Ali Pathan Vs State and others	
159.	SWP No. 2192/2010 titled Abdul Malik Vs State of J&K and Others.	Sh. Phullail Singh, Assistant Commissioner Development, Doda
160.	OWP No. 403/2011 titled Abdul Karim and Ors Vs State of J&K and Others.	

161.	SWP No. 886/2012 titled Ghulam Hussain Vs State and Others.
162.	SWP No. 1409/2012 titled Nazim Hussain Narwani Vs State and others
163.	OWP No. 1554/2012 titled Nake Raj Vs State and others
164.	OWP No. 1567/2012 titled Mohd Iqbal Vs State and others
165.	SWP No. 100/2013 titled Atif Nabi Lone Vs State and others
166.	SWP No. 202/2013 titled Manoj Kumar Vs State and others
167.	SWP No. 1213/2013 titled Jagdeep Katoch Vs State and Others.
168.	SWP No. 1344/2013 titled Brinder Singh Vs state and Others.
169.	SWP No. 1463/2013 titled Mubarak Ali Vs State and Others.
170.	OWP No. 979/2013 titled Nissar Ullah Malik Vs state and Others.
171.	SWP No. 1495/2013 titled Nazia Parveen Vs State and Others.
172.	SWP No. 1556/2013 titled Vijay Kumar Vs State and Others.
173.	OWP No. 137/2014 titled Abdul Latief and Ors Vs State and Others.
174.	SWP No. 471/2014 titled Haroon Ahmed and ors. Vs State and Others.
175.	SWP No. 830/2014 titled Mohd Ashraf Vs State and Others.
176.	OWP No. 909/2014 titled Daya Krishna Kotwal Vs State and Others.
177.	OWP No. 1384/2014 titled Mohd Hussain Shah Vs State and Others.
178.	SWP No. 3551/2014 titled Kossar Parveen Vs State and Others.

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179.	OWP No. 79/2015 titled Ram Singh Vs State and Others
180.	SWP No. 352/2015 titled Bashir Ahmed and anr. Vs State and Others.
181.	SWP No. 1377/2015 titled Ashiq Hussain Vs State and Others.
182.	SWP No. 1378/2015 titled Sudhvir Singh Vs State and Others.
183.	OWP No.502/2016 titled Inhabitants of Village Dhara Doda Vs State and Others.
184.	SWP No. 860/2016 titled Nazia Parveen Vs State and Others.
185.	SWP No. 1799/2016 titled Kossar Parveen and anr. Vs State and Others.
186.	SWP No. 1876/2016 titled Bashir Ahmed Vs State and Others.
187.	OWP No. 1525/2016 titled Inhabitants of village Manu-B, Doda through Sher Mohd Vs State and Others.
188.	OWP No. 393/2017 titled Inhabitants of Village Topneel Vs State and Others.
189.	SWP No. 1291/2017 titled Bashir Ahmed Vs State and Others.
190.	SWP No. 1541/2017 titled Zaffar Ali Vs state and Others.
191.	OWP No. 1477/2017 titled Janak Singh Vs State and Others.
192.	SWP No. 2381/2017 titled Bashir Ahmed Vs State and Others.
193.	OWP No. 2079/2017 titled Inhabitants of Village Agnool Vs State and Others.
194.	SWP No. 92/2018 titled Zubair Alam Vs State and Others.
195.	OWP No. 175/2018 titled Rattan Lal Vs State and Others.
196.	SWP No. 392/2018 titled Abdul Rehman

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	Vs State and Others.
197.	SWP No. 398/2018 titled Barinder Singh Vs State and Others
198.	SWP No. 805/2018 titled Haroon Ahmed Vs State and Others.
199.	SWP No. 1297/2018 titled Mohd Javaid Vs State and Others.
200.	SWP No. 1388/2018 titled Ravinder Kumar Vs State and Others
201.	OWP No. 1919/2018 titled of village Kastigarh Vs State and Others
202.	OWP No. 2307/2018 titled Inhabitants of village Banshalla Battal Vs State and Others
203.	SWP No. 2377/2018 titled Majid Ali and anr. Vs State and Others
204.	SWP No. 2560/2018 titled Brinder Singh Vs State and Others
205.	OWP No. 484/2019 titled Ghulam Mohd Malik Vs State and Others
206.	WP (C) No. 2161/2019 titled Zakir Hussain and Ors Vs State and Others
207.	WP (C) No. 1765/2020 titled Zarina Begum Vs UT and ors.
208.	WP (C) No. 1856/2020 titled Ghulam Qadir Dar and anr. Vs UT and ors.
209.	WP (C) No. 1806/2020 titled Mohd. Abbas Rather and ors. Vs UT and ors.
210.	WP (C) No. 409/2021 titled Kossar Parveen Vs UT and ors.
211.	WP (C)/2021 titled Ghulam Hussain Koka Vs UT and ors.
212.	OA No. /2020 Mohd. Ashraf Vs UT of J&K & ors
213.	SWP No. 204/2009 titled Mohd. Qasim Malik Vs State of J&K and others

214.	SWP No. 614/2018 titled Ikhtlaq Ahmed Vs State and others	
215.	SWP No. 756/2018 titled Ahsanullah Vs State and others	
216.	SWP No. 1560/2018 titled Shakti Devi Vs State and others	
217.	SWP No. 2232/2018 titled Rishi Raj and ors. Vs State and others	
218.	SWP No. 2412/2018 titled Haroon Ahmed Vs State and others	
219.	SWP No. 2686/2010 titled Jagdish Raj Vs State of J&K and Others.	Sh. Atul Dutt Sharma, Assistant Commissioner Development, Kishtwar
220.	SWP No. 1531/2011 titled Arshad Hussain Mughal Vs State and Others.	
222.	SWP No. 2115/2011 titled Roop Krishan Vs State and Others.	
223.	SWP No. 2328/2011 titled Namgali Durjay and anr. Vs State and Others.	
224.	SWP No. 2333/2011 titled Anoop Kumar Vs State and Others.	
225.	SWP No. 2385/2011 titled Rajesh Kumar Vs State and Others.	
226.	SWP No. 76/2012 titled Rozia Banoo and others Vs State and Others.	
227.	SWP No. 2723/2012 titled Talib Hussain Vs State and others	
228.	SWP No. 816/2012 titled Joginder Lal and others Vs State and others	
229.	SWP No. 1182/2013 titled Raman Parihar Vs State and Others.	
230.	OWP No. 1347/2013 titled Pyare Lal Vs State and Others.	
231.	SWP No. 2492/2013 titled Kouser Hussain Chapoo Vs State and Others.	
232.	SWP No. 2617/2013 titled Shakir Hussain and Ors Vs State and Others.	

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233.	SWP No. 384/2014 titled Atiq-ul-Rehman Vs State and Others.
234.	OWP No. 297/2014 titled Ghulam Mohd Bumala Vs State and Others.
235.	SWP No. 572/2015 titled Kewal Krishan Vs State and Others.
236.	SWP No. 1134/2015 titled Kewal Krishan Vs State and Others.
237.	SWP No. 1371/2015 titled Ghulam Mohd Lone and ors. Vs State and Others.
238.	SWP No. 1668/2015 titled Firdous Nabi Vs State and Others.
239.	SWP No. 1895/2016 titled Munim Ahmed Malik Vs State and Others.
240.	SWP No. 2338/2016 titled Ajaz Hussain Butt Vs State and Others.
241.	OWP No. 1673/2016 titled Amit Kumar Vs state and Others.
242.	SWP No. 2763/2016 titled Sudershan Singh and anr. Vs State and Others.
243.	SWP No. 46/2017 titled Rajesh Kumar Vs State and Others.
244.	SWP No. 350/2017 titled Jibran Javid Vs State and Others.
245.	SWP No. 537 /2017 titled Kulsooma Bano Vs State and Others.
246.	OWP No. 538/2017 titled Inhabitants of Village Pathgam Vs State and Others.
247.	OWP No. 1150/2017 titled Resident of Village Hayanan Vs State and Others.
248.	OWP No. 1198/2017 titled Raj Kumar Vs State and Others
249.	SWP No. 712/2018 titled Sajad Hussain Vs State and Others.
250.	OWP No. 1173/2018 titled Inhabitants of Panchayat Kashwan Vs State and Others.

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251.	SWP No. 2004/2018 titled Mohd Yaseen Vs State and Others	
252.	SWP No. 1645/2018 titled Firdous Nabi and ors. Vs State and Others	
253.	SWP No. 1865/2018 titled Kewal Krishan and ors. Vs State and Others	
254.	SWP No. 1945/2018 titled Ruksana Kouser and ors. Vs State and Others	
255.	SWP No. 2112/2018 titled Sunaina Devi Vs State and Others	
256.	OWP No. 2267/2018 titled Rajesh Roshan Vs State and Others	
257.	OWP No. 2604/2018 titled Inhabitants of village Machail Gulabgarh Vs State and Others	
258.	SWP No. 546/2019 titled Masood Ahmed Bichoo Vs State and Others	
259.	WP (C) No. 3602/2019 titled Ghulam Rasool Magrey Vs State and others	
260.	WP (C) 1564/2020 Narinder Singh Vs UT and others	
261.	OA No. 61/80-2020 Yasmeen Ruksana and ors. Vs UT of J&K & ors.	
262.	OA No. /2020 Taraq Parvez and ors. Vs UT of J&K & ors.	
263.	WP (C) No. 475/2020 titled Kuldeep Kumar Vs State and others	
264.	SWP No. 2471/2012 titled Mohd Sadiq Vs State and others	Sh. Anirudh Rai, Assistant Commissioner Development, Reasi
265.	SWP No. 2787/2012 titled Ajeet Singh Vs State and others	
266.	SWP No. 1610/2012 titled Maharaj Krishan Koul Vs State and others	
267.	SWP No. 78/2013 titled Mohd Sadiq Vs State and others	
268.	OWP No. 36/2013 titled Subash Chander Vs State and others	

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269.	SWP No. 2114/2013 titled Parshotam Singh Vs State and Others.	
270.	SWP No. 579/2013 titled Mohd Iqbal Vs State of J&K and Others	
271.	SWP No. 273/2014 titled Dilshad Bano Vs State and Others.	
272.	SWP No. 539/2014 titled Anjuman Ara Vs State and Others.	
273.	OWP No. 1620/2014 titled Inhabitants of Panchayat of Halqa Shadole through Ahmed Din & Ors Vs State and Others.	
274.	OWP No. 1696/2014 titled Haji Khushal Mohd Vs State and Others.	
275.	SWP No 1325/2015 titled Mohd Farooq Vs State and Others.	
276.	SWP No. 972/2015 titled Mohd Farooq Vs State and Others.	
277.	OWP No. 1428/2015 titled Kamal Singh Vs State and Others.	
278.	OWP No. 485/2017 titled Dharam Chand Vs State and Others.	
279.	OWP No. 1927/2018 titled Ghulam Nabi and ors. Vs State and Others	
280.	OWP No. 2499/2018 titled Shano Devi Vs State and Others	
281.	WP (C) No. 2018/2019 titled Mohd Farooq Vs State and Others	
282.	WP (C) No. /2019 titled Inhabitants of village Panchayat Halqa Ghari Vs State and others	
283.	OWP No. 829/2010 titled Jagdev Singh Vs State of J&K and Others.	Sh. Zameer Ahmed Reshu, Assistant Commissioner Development, Ramban
284.	OWP no. 1111/2010 titled Niaz Ahmed Bhat and ors. Vs State of J&K and Others.	
285.	SWP No. 708/2010 titled Mohd Sharif Vs State of J&K and Others.	
286.	SWP No. 1800/2010 titled Mohd Iqbal	

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	and Others Vs State of J&K and Others.	
287.	SWP No. 958/2012 titled Reyaz Ahmed Sohil Vs State and others	
288.	SWP No. 2760/2012 titled Surjit Singh and anr. Vs State and others	
289.	SWP No. 776/2012 titled Ghulam Rasool Vs State and others	
290.	SWP No. 443/2013 titled Ayaz Ahmed Vs State and others	
291.	SWP No. 445/2013 titled Talib Hussain Vs State and others	
292.	OWP No. 99/2015 titled Tosha Singh Vs State and Others.	
293.	OWP No. 1356/2015 titled Rattan Singh Vs State and Others.	
294.	OWP No. 472/2016 titled Jeevan Singh and Ors Vs State and Others.	
295.	SWP No. 1549/2016 titled Ajay Singh Vs State and Others.	
296.	SWP No. 2078/2017 titled Sansar Singh Vs State and Others.	
297.	OWP No. 222/2018 titled Mohd Yousuf Vs State and Others.	
298.	SWP No. 857/2018 titled Mohd Aslam Vs State and Others.	
299.	OWP No. 2113/2018 titled Inhabitants of village Paristan Vs State and Others	
300.	OWP No. /2019 titled Inhabitants of village Manganpora through Ahadullah Wani Vs State and others	
301.	WP (C) 1244/2020 Sansar Singh vs UT and others	
302.	SWP No. 2265/2018 titled Mohd Yousuf Vs State and others	
303.	OWP No. 176/2011 titled Mushtaq Ahmed Wani Vs State of J&K and Others.	Sh. Dharam Paul, Assistant Commissioner Development, Udhampur

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304.	OWP No. 1124/2013 titled Chennai Network Infrastructure Vs State and Others.	
305.	SWP No. 1268/2015 titled Ashok Kumar Vs State and Others.	
306.	OWP No. 778/2015 titled Romesh Chander Vs State and Others.	
307.	SWP No. 1681/2017 titled Naseer Rashid Vs State and Others.	
308.	SWP No. 1914/2017 titled Mohd Aslam Vs State and Others.	
309.	OWP No. 2389/2018 titled Shashi Pal and ors. Vs State and Others	
310.	WP (C) No. 3144/2019 titled Suman Lata Vs State and others	
311.	OWP No. 274/2019 titled Babu Vs State and Others	
312.	WP (C) 1200/2020 Rita Devi and anr. Vs UT and others	
313.	WP (C) 1616/2020 Sahil Bhagat Vs UT and others	
314.	SWP No. 2200/2010 titled Jagdish Chander Vs State and others	
315.	SWP No. 742/2018 titled Tadeel Shafi Vs State and others	
316.	SWP No. 1167/2018 titled Satish Kumar and others Vs State and others	
317.	SWP No. 1255/2018 titled Sunil Gupta Vs State and others	
318.	WP (C) No. 1824/2019 titled Aftab Ahmed Chandel Vs State and others	
319.	OWP No. 165/2005 titled Madan Mohan Sharma Vs State of J&K and Others.	Sh. Ashok Kumar, Assistant Commissioner Development, Jammu
320.	SWP No. 1102/2010 titled Ajay Kumar Vs State of J&K and Others	
321.	OWP No. 1705/2011 titled Resident of village Dansal through Manohar Lal and	

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	Others
322.	OWP No. 1128/2012 titled Lakhvinder Singh and ors. Vs State and Others.
323.	SWP No. 158/2013 titled Ghulam Hassaan Lone Vs State and others
324.	SWP No.995/2013 titled Hans Raj and others Vs State and Others.
325.	SWP No. 1509/2013 titled Om Parkash Vs State and Others.
326.	OWP No. 1033/2013 titled Bakley singh Vs State and Others.
327.	SWP No. 1845/2013 titled Mohd Rafiq Vs State and Others.
328.	SWP No. 2397/2013 titled Om Prakash Sargotra Vs State and Others.
329.	SWP No. 951/2014 titled Mohd Mushtaq Vs State and Others.
330.	SWP No. 1440/2014 titled Suram singh Vs State and Others.
331.	SWP No. 2883/2014 titled Suraj Singh Vs State and Others.
332.	SWP No. 699/2015 titled Syed Khurshid Ahmed Shah Vs State and Others.
333.	OWP No. 431/2015 titled Rakesh Kumar and & ors. Vs State and Others.
334.	OWP No. 1420/2015 titled Vikas Dogra Vs State and Others.
335.	OWP No. 1716/2015 titled Bimla Raina and Ors Vs State and Others.
336.	OWP No. 1996/2015 titled Bhushan Kumar Vs State and Others.
337.	OWP No. 01/2017 titled Inhabitants of Village Degar Vs State and Others.
338.	SWP No. 338/2017 titled Azhara Batool Vs State and Others.

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339.	OWP No. 964/2017 titled Raj Kumar & Ors Vs State and Others.	
340.	SWP No. 2330/2017 titled Ashok Kumar Vs State and Others.	
341.	OWP No. 2029/2017 titled Bodh Raj Vs State and Others.	
342.	OWP No. 2053/2017 titled Avtar Singh Chahal Vs State and Others.	
343.	OWP No. 2321/2018 titled Prithvi Raj Vs State and Others	
344.	OWP No. 2342/2018 titled Hans Raj Vs State and Others	
345.	OWP No. 2344/2018 titled Krishan Lal and ors. Vs State and Others	
346.	WP (C) No. 1127/2020 titled Din Mohd Vs UT of J&K and Others	
347.	WP (C) /2020 titled M/S Tavish Engineering Works Vs UT and others	
348.	SWP No. 1682/2013 titled Abdul Rashid Khawaja Vs State and others	
349.	SWP No. 3069/2017 titled Banso Devi Vs State and others	
350.	SWP No. 2067/2018 titled Meenu Saini Vs State and others	
351.	SWP No. 2630/2018 titled Rajesh kumar and others Vs State and others	
352.	WP (C) No. 3208/2019 titled Happy Kesar Vs State and others	
353.	OWP No. 564/2014 titled Mohinder singh Vs State and Others.	Sh. Sidhart Dhiman, Assistant Commissioner Development, Samba
354.	SWP No. 776/2018 titled Shivali Kumari Vs State of J&K and Others	
355.	WP (C) 1807/2020 Inhabitants of Panchayat Rakhamballi Vs UT and others	
356.	SWP No. 1100/2008 titled Ashok Kumar Pargotra Vs State and others	

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357.	SWP No. 1555/2014 titled Jasbir Kour Vs state and others	Sh. Kishore Singh Katoch, Assistant Commissioner Development, Kathua
358.	SWP No. 979/2018 titled Kulbhushan Kumar Vs State and others	
359.	SWP No. 1045/2018 titled Bimla Khajuria Vs State and others	
360.	SWP No. 846/2010 titled Ganesht Dutt Vs State of J&K and Others.	
361.	SWP No. 899/2011 titled Rakesh Kumar Vs State of J&K and Others.	
362.	OWP No. 1633/2012 titled Rajni Bala Vs State and others	
363.	SWP No. 2410/2013 titled Vishal Sudan Vs State and Others.	
364.	SWP No. 545/2018 titled Madan Gopal Samyal Vs State and Others.	
365.	WP (C) No. 1693/2019 titled Kiran Bala Vs State and Others	
366.	WP (C) No. 739/2020 titled Bishan Dass Vs Union Territory of J&K and Others	
367.	WP (C) 847/2020 Kuldeep Kumar Vs UT and others	
368.	OA No. 061/00176/2020 Rocky Jasrotia Vs UT of J&K & Others	
369.	OA No. /2020 Sahil Angural and anr. Vs UT of J&K & others	
370.	SWP No. 2645/2002 titled Jagdish Chander Vs State of J&K and Others.	
371.	SWP No. 2802/2012 titled Subash Chander and others Vs State and others	
372.	SWP No. 50/2009 titled Gopal Krishan Singh Vs State of J&K and Others.	
373.	SWP No. 2312/2013 titled Subash Chander Vs State and Others	
374.	SWP No. 2180/2013 titled Ravinder Raina Vs State and Others.	
375.	SWP No. 546/2016 titled Dharam Paul Vs	

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	State and Others.
376.	SWP No. 1375/2016 titled Narinder Singh Vs State and Others.
377.	SWP No. 235/2016 titled Ghulam Abbas Butt Vs State and Others.
378.	SWP No. 2270/2016 titled Wahid Iqbal and Ors Vs State and Others.
379.	SWP No. 857/2017 titled Padma Laton Vs State and Others.
380.	SWP No. 786/2019 titled Khadam Hussain Shah Vs State and Others
381.	SWP No. 787/2019 titled Puran Chand Vs State and Others
382.	SWP No. 1225/2005 titled Jagdish Chander Vs State and others
383.	SWP No. 190/2019 titled Sanjeev Kumar Vs State and others
384.	SWP No. 885/2019 titled Anil Verma Vs State and others
385.	WP (C) No. 941/2020 titled Puran Chand Vs State and others

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